

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :21-02-2024

Date : 21.02.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	16537/2024	21.02.2024	ABLAP L-507/2024	GYANA RANJAN DHAL	C.O.		Order Dtd. 2024-02-19		(Seat No -)
2	16538/2024	21.02.2024	ABLAP L-1333/2024	G R PATRA	C.O.		Order Dtd. 2024-02-20	BAIL-2	(Seat No -9)
3	16543/2024	21.02.2024	CMP-296/2022	S.K. MISHRA	C.O.		Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No -3)
4	16544/2024	21.02.2024	TRP (C)-76/2023	H.K. DASH	C.O.		Order Dtd. 2024-02-19	M.J.C.	(Seat No -6)
5	16545/2024	21.02.2024	CRLMC -97/2023	S. BALABAN TARAY	C.O.		Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No -1)
6	16546/2024	21.02.2024	FAO-409/2017	G.C. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No -8)

7	16547 /2024	21.02. 2024	WP (C) - 15941 /2018	S. NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
8	16548 /2024	21.02. 2024	ABLAP L- 368/2 024	D SAMAL	C.O .	COURT NO. 23	Order Dtd. 2024-02-19	BAIL- 2	(S ea t No - 11)
9	16549 /2024	21.02. 2024	ABLAP L- 15433 /2023	J. PARDHAN	C.O .	COURT NO. 23	Order Dtd. 2024-02-15	BAIL- 2	(S ea t No - 8)
1 0	16550 /2024	21.02. 2024	ABLAP L- 369/2 024	SK SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-02-19	BAIL- 1	(S ea t No - 1)
1 1	16551 /2024	21.02. 2024	WP (C) - 3504/ 2024	K.SAHOO	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-27	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
1 2	16552 /2024	21.02. 2024	ABLAP L- 498/2 024	RC MALLICK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-19		(S ea t No - 10 9)
1 3	16553 /2024	21.02. 2024	ABLAP L- 529/2 024	SC BISWAL	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-19	BAIL- 1	(S ea t No - 2)
1 4	16554 /2024	21.02. 2024	ABLAP L- 534/2 024	JR NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-19	BAIL- 2	(S ea t No - 9)
1	16555	21.02.	ABLAP	AK	C.O	CHIEF	Order Dtd. 2024-02-19		(S

5	/2024	2024	L-712/2024	MISHRA	.	JUSTICE'S COURT			eat No - 9)
16	16556/2024	21.02.2024	ABLAP L-738/2024	JR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-19	BAIL-1	(Seat No - 5)
17	16557/2024	21.02.2024	ABLAP L-1306/2024	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 5)
18	16558/2024	21.02.2024	ABLAP L-1175/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 5)
19	16559/2024	21.02.2024	ABLAP L-1171/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 5)
20	16560/2024	21.02.2024	ABLAP L-354/2024	RK MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-1	(Seat No - 2)
21	16561/2024	21.02.2024	ABLAP L-320/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-2	(Seat No - 10)
22	16562/2024	21.02.2024	CONTC - 1851/2023	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONTE MPT	(Seat No - 7)
23	16563/2024	21.02.2024	CONTC - 1710/2023	SUMIT SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CONTE MPT	(Seat No -

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2 4	16564 /2024	21.02. 2024	CONTC - 811/2 024	A MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 5)
2 5	16565 /2024	21.02. 2024	CONTC - 752/2 024	GANESH CH. JENA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 5)
2 6	16567 /2024	21.02. 2024	CONTC - 751/2 024	GANESH CH. JENA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 5)
2 7	16568 /2024	21.02. 2024	CONTC - 746/2 024	GANESH CH. JENA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 5)
2 8	16569 /2024	21.02. 2024	WP (C) - 31411 /2023	S. BISWAL	C.O .	COURT NO. 11	Order Dtd. 2024-02-13	WRIT BRANC H-3	(S ea t No - 14)
2 9	16570 /2024	21.02. 2024	CONTC - 934/2 024	SURYA KANTA SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 14)
3 0	16573 /2024	21.02. 2024	CONTC - 918/2 024	PRADIPT A KU.MOHA NTY	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 14)
3 1	16575 /2024	21.02. 2024	CONTC - 883/2 024	C R NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 14)

3 2	16581 /2024	21.02. 2024	CONTC - 941/2 024	A K PANDA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	CONTE MPT	(S ea t No - 1)
3 3	16582 /2024	21.02. 2024	CONTC - 838/2 024	S R PANI	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	CONTE MPT	(S ea t No - 8)
3 4	16587 /2024	21.02. 2024	CONTC - 10468 /2023	PRATAP KU. BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	CONTE MPT	(S ea t No - 2)
3 5	16589 /2024	21.02. 2024	ARBP- 90/20 23	P.K. DASH	C.O .	COURT NO. 11	Order Dtd. 2024-02-16		(S ea t No - 2)
3 6	16590 /2024	21.02. 2024	CONTC - 10462 /2023	C R NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	CONTE MPT	(S ea t No - 2)
3 7	16591 /2024	21.02. 2024	WP (C) - 3482/ 2024	M R ROUTRAY	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
3 8	16592 /2024	21.02. 2024	WP (C) - 4071/ 2013	P.K. LENKA	C.O .	COURT NO. 17	Order Dtd. 9999-12-31	WRIT BRANC H-2	(S ea t No - 8)
3 9	16593 /2024	21.02. 2024	WP (C) - 3439/ 2024	BK PATI	C.O .	COURT NO. 17	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
4 0	16594 /2024	21.02. 2024	WP (C) - 34664	T. SWAIN	C.O .	COURT NO. 17	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t

			/2023						No - 26)
4 1	16595 /2024	21.02. 2024	WP (C) - 3532/ 2024	BHABA RANJAN KAR	C.O .	COURT NO. 17	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
4 2	16596 /2024	21.02. 2024	WP (C) - 3521/ 2024	P.K. MOHANTY	C.O .	COURT NO. 17	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
4 3	16597 /2024	21.02. 2024	WP (C) - 3534/ 2024	BHABA RANJAN KAR	C.O .	COURT NO. 17	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
4 4	16598 /2024	21.02. 2024	WP (C) - 3098/ 2024	RK MOHANTY	C.O .	COURT NO. 17	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 35)
4 5	16599 /2024	21.02. 2024	WP (C) - 3455/ 2024	D.BEHER A	C.O .	COURT NO. 17	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
4 6	16600 /2024	21.02. 2024	WP (C) - 21544 /2022	B.K. PATI	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No - 12)
4 7	16602 /2024	21.02. 2024	FAO- 547/2 023	S SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-02-19	MISC. APPEA L SEC.	(S ea t No - 2)
4	16603	21.02.	WP (C)	A	C.O	COURT	Order Dtd. 2024-02-19	WRIT	(S

8	/2024	2024	- 2959/ 2024	MOHANTY	.	NO. 1		BRANC H-5	ea t No - 21)
4 9	16604 /2024	21.02. 2024	WP (C) - 3457/ 2024	D.BEHER A	C.O .	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
5 0	16605 /2024	21.02. 2024	WP (C) - 21545 /2022	B.K. PATI	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No - 12)
5 1	16607 /2024	21.02. 2024	WP (C) - 684/2 024	J PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANC H-5	(S ea t No - 47)
5 2	16608 /2024	21.02. 2024	WP (C) - 38754 /2023	D.BEHER A	C.O .	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 38)
5 3	16609 /2024	21.02. 2024	FAO- 560/2 023	S SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-02-19	MISC. APPEA L SEC.	(S ea t No - 2)
5 4	16612 /2024	21.02. 2024	WP (C) - 3500/ 2024	S.K. SINGH	C.O .	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
5 5	16613 /2024	21.02. 2024	WP (C) - 28208 /2023	B B DAS	C.O .	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANC H-8	(S ea t No - 56)

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56	16614/2024	21.02.2024	BLAPL - 11850/2023	BP TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-2	(Seat No - 11)
57	16615/2024	21.02.2024	WP (C) - 3477/2024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
58	16617/2024	21.02.2024	WP (C) - 28208/2023	A K SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No - 56)
59	16618/2024	21.02.2024	WP (C) - 3143/2024	KR JENA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No - 41)
60	16621/2024	21.02.2024	WP (C) - 3224/2024	KC SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No - 4)
61	16624/2024	21.02.2024	WP (C) - 3475/2024	M.R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
62	16625/2024	21.02.2024	WP (C) - 38754/2023	B.K.PAR DHI	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 38)
63	16626/2024	21.02.2024	WP (C) - 3242/2024	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No

									- 4)
6 4	16627 /2024	21.02. 2024	WP (C) - 38754 /2023	S.MOHAN TY	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 38)
6 5	16628 /2024	21.02. 2024	WP (C) - 3469/ 2024	M.R. ROUTRAY	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
6 6	16631 /2024	21.02. 2024	WP (C) - 38754 /2023	S.BEHER A	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 38)
6 7	16634 /2024	21.02. 2024	WP (C) - 3460/ 2024	D.BEHER A	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
6 8	16635 /2024	21.02. 2024	WP (C) - 3244/ 2024	B DAS	C.O .	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4))
6 9	16636 /2024	21.02. 2024	WP (C) - 37834 /2023	P K LENKA	C.O .	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-2	(S ea t No - 45)
7 0	16638 /2024	21.02. 2024	WP (C) - 3476/ 2024	D.BEHER A	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
7 1	16639 /2024	21.02. 2024	WP (C) - 3431/ 2024	B K PANDA	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t)

			2024						No - 46)
7 2	16642 /2024	21.02. 2024	WP (C) - 13616 /2023	P K MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No - 44)
7 3	16643 /2024	21.02. 2024	WP (C) - 3404/ 2024	DILLIP SAMAL	C.O .	COURT NO. 22	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
7 4	16644 /2024	21.02. 2024	WP (C) - 3432/ 2024	BIBHU PRASAD MISHRA	C.O .	COURT NO. 22	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
7 5	16645 /2024	21.02. 2024	WP (C) - 3480/ 2024	D.BEHER A	C.O .	COURT NO. 22	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
7 6	16646 /2024	21.02. 2024	WP (C) - 3416/ 2024	B. MISHRA	C.O .	COURT NO. 22	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
7 7	16649 /2024	21.02. 2024	WP (C) - 5326/ 2019	PR SWAIN	C.O .	COURT NO. 22	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 31)
7 8	16650 /2024	21.02. 2024	WP (C) - 41504 /2023	P K MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANC H-3	(S ea t No - 14)

79	16651/2024	21.02.2024	WP (C) - 3384/2024	S.P.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-2	(Seat No - 8)
80	16652/2024	21.02.2024	WP (C) - 3413/2024	B. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-4	(Seat No - 46)
81	16654/2024	21.02.2024	WP (C) - 3441/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-4	(Seat No - 46)
82	16656/2024	21.02.2024	WP (C) - 3384/2024	G.C.JEN A	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-2	(Seat No - 8)
83	16657/2024	21.02.2024	WP (C) - 5810/2018	PRADIPTA KU.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-3	(Seat No - 13)
84	16659/2024	21.02.2024	WP (C) - 3589/2024	M. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-5	(Seat No - 20)
85	16660/2024	21.02.2024	WP (C) - 3510/2024	MITHUN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-19	WRIT BRANC H-5	(Seat No - 20)
86	16661/2024	21.02.2024	WP (C) - 8898/2014	PRADIPTA KU.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-03	WRIT BRANC H-6	(Seat No - 25)

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87	16663/2024	21.02.2024	WP (C) - 3510/2024	MITHUN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No - 20)
88	16664/2024	21.02.2024	WP (C) - 3383/2024	G.C.JEN A	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No - 8)
89	16665/2024	21.02.2024	WP (C) - 33402/2021	R K ROU	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-3	(Seat No - 14)
90	16666/2024	21.02.2024	WP (C) - 3428/2024	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No - 46)
91	16668/2024	21.02.2024	WP (C) - 3445/2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
92	16669/2024	21.02.2024	WP (C) - 3458/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
93	16670/2024	21.02.2024	WP (C) - 34399/2023	K N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No - 11)
94	16671/2024	21.02.2024	WP (C) - 22099/2023	B.N.SAT APATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-4	(Seat No

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9 5	16673 /2024	21.02. 2024	WP (C) - 3447/ 2024	D. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
9 6	16674 /2024	21.02. 2024	WP (C) - 3446/ 2024	T SAWIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
9 7	16675 /2024	21.02. 2024	WP (C) - 3438/ 2024	S.K.BEH ERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
9 8	16676 /2024	21.02. 2024	BLAPL - 7070/ 2023	P.K. MOHANTY	C.O .	COURT NO. 7	Order Dtd. 2023-08-02	BAIL- 1	(S ea t No - 6)
9 9	16677 /2024	21.02. 2024	WP (C) - 11466 /2023	S.K.BEH ERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-2	(S ea t No - 7)
1 0 0	16678 /2024	21.02. 2024	WP (C) - 3300/ 2024	DEBENDR A BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)
1 0 1	16682 /2024	21.02. 2024	ABLAP L- 5809/ 2020	M.R. SAHOO	C.O .	COURT NO. 7	Order Dtd. 2022-03-21	BAIL- 1	(S ea t No - 5)
1 0 2	16683 /2024	21.02. 2024	WP (C) - 3478/ 2024	MR NAYAK	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No -

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1 0 3	16685 /2024	21.02. 2024	ABLAP L- 4932/ 2022	KEDAR SANKAR SAHU	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 1)
1 0 4	16686 /2024	21.02. 2024	WP (C) - 3303/ 2024	DEBENDR A BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-2	(S ea t No - 8)
1 0 5	16687 /2024	21.02. 2024	WP (C) - 3295/ 2024	DHANESW AR BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)
1 0 6	16688 /2024	21.02. 2024	WP (C) - 13112 /2021	SUMIT SATPATH Y	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 16)
1 0 7	16690 /2024	21.02. 2024	ABLAP L- 7799/ 2019	S.C. DAS	C.O .	COURT NO. 7	Order Dtd. 2021-07-22	BAIL- 2	(S ea t No - 10)
1 0 8	16691 /2024	21.02. 2024	WP (C) - 3297/ 2024	DHANESW AR BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)
1 0 9	16692 /2024	21.02. 2024	WP (C) - 3427/ 2024	JITENDR A KUMAR MISHRA (2)	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
1 1 0	16693 /2024	21.02. 2024	WP (C) - 3299/ 2024	DHANESW AR BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)

1 1 1	16694 /2024	21.02. 2024	WP (C) - 1734/ 2024	P.CH. DAS	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
1 1 2	16695 /2024	21.02. 2024	WP (C) - 2410/ 2024	J. SAHOO	C.O .	COURT NO. 7	Order Dtd. 2024-02-29	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
1 1 3	16697 /2024	21.02. 2024	WP (C) - 15435 /2022	U.K.CHH OTRAY	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 25)
1 1 4	16698 /2024	21.02. 2024	WP (C) - 40415 /2023	DILIP KUMAR SAHU	C.O .	COURT NO. 1	Order Dtd. 2023-12-18	WRIT BRANC H-7	(S ea t No - 5)
1 1 5	16699 /2024	21.02. 2024	ABLAP L- 3961/ 2021	S. BARIK	C.O .	COURT NO. 7	Order Dtd. 2022-07-04	CRIMI NAL MISC	(S ea t No - 3)
1 1 6	16701 /2024	21.02. 2024	WP (C) - 3293/ 2024	DEBENDR A BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)
1 1 7	16702 /2024	21.02. 2024	BLAPL - 163/2 024	P BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-16	BAIL- 2	(S ea t No - 9)
1 1 8	16703 /2024	21.02. 2024	WP (C) - 12349 /2022	T.K.NAY AK	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H-6	(S ea t No - 26)
1	16705	21.02.	WP (C)	T.K.NAY	C.O	COURT	Order Dtd. 2024-02-20	WRIT	(S

19	/2024	2024	- 12347 /2022	AK	.	NO. 7		BRANC H-6	ea t No - 26)
120	16706 /2024	21.02. 2024	WP (C) - 12351 /2022	T.K.NAY AK	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H-6	(S ea t No - 26)
121	16708 /2024	21.02. 2024	WP (C) - 1375/ 2024	R.C. BHOI	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
122	16710 /2024	21.02. 2024	WP (C) - 38753 /2023	S.MOHAN TY	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 38)
123	16712 /2024	21.02. 2024	WP (C) - 38753 /2023	D.BEHER A	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 38)
124	16713 /2024	21.02. 2024	WP (C) - 3292/ 2024	DEBENDR A BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)
125	16716 /2024	21.02. 2024	WP (C) - 41906 /2023	S. SUNADIN I	C.O .	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
126	16717 /2024	21.02. 2024	CONTC - 2347/ 2023	S.K.SAH OO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CONTE MPT	(S ea t No - 5)

1 2 7	16718 /2024	21.02. 2024	WP (C) - 3291/ 2024	DEBENDR A BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-19	WRIT BRANC H-1	(S ea t No - 4)
1 2 8	16735 /2024	21.02. 2024	WP (C) - 36858 /2023	B.P. TANGA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 2 9	16737 /2024	21.02. 2024	WP (C) - 36858 /2023	S. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 3 0	16739 /2024	21.02. 2024	WP (C) - 19776 /2022	B MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 3 1	16740 /2024	21.02. 2024	WP (C) - 15448 /2023	R.R.DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 3 2	16741 /2024	21.02. 2024	WP (C) - 16877 /2022	B MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-15	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
1 3 3	16742 /2024	21.02. 2024	WP (C) - 15448 /2023	R.R.DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 3 4	16743 /2024	21.02. 2024	WP (C) - 40617 /2023	LAXMIDH AR SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION	(S ea t No -

								BENCH -2)	11 3)
1 3 5	16744 /2024	21.02. 2024	WP (C) - 15448 /2023	A.K. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 3 6	16746 /2024	21.02. 2024	WP (C) - 1190/ 2019	M/S BISWAJI T PARIDA, C RAY, T MOHAPAT RA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
1 3 7	16748 /2024	21.02. 2024	BLAPL - 427/2 024	SAKTI PRASAD DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-19		(S ea t No - 11 4)
1 3 8	16749 /2024	21.02. 2024	WP (C) - 40615 /2023	LAXMIDH AR SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
1 3 9	16750 /2024	21.02. 2024	WP (C) - 36867 /2022	S.K. SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
1 4 0	16752 /2024	21.02. 2024	CRLA- 115/2 024	K.N. SAHOO	C.O .	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 10)
1 4 1	16754 /2024	21.02. 2024	WP (C) - 36849 /2023	B P TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1	16755	21.02.	WP (C)	SARAT	C.O	COURT	Order Dtd. 2024-02-20	WRIT	(S

4 2	/2024	2024	- 36849 /2023	DASH	.	NO. 5		BRANC H (DIVI SION - BENCH -3)	ea t No - 12 0)
1 4 3	16757 /2024	21.02. 2024	WP (C) - 191/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION - BENCH -3)	(S ea t No - 11 7)
1 4 4	16758 /2024	21.02. 2024	BLAPL - 10491 /2023	B N SAHU	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	BAIL- 2	(S ea t No - 12)
1 4 5	16759 /2024	21.02. 2024	WP (C) - 879/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION - BENCH -1)	(S ea t No - 10 3)
1 4 6	16760 /2024	21.02. 2024	BLAPL - 10494 /2023	B N SAHU	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	BAIL- 2	(S ea t No - 12)
1 4 7	16762 /2024	21.02. 2024	WP (C) - 876/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION - BENCH -1)	(S ea t No - 10 3)
1 4 8	16763 /2024	21.02. 2024	WP (C) - 250/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION - BENCH -3)	(S ea t No - 11 9)
1 4 9	16765 /2024	21.02. 2024	WP (C) - 223/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION - BENCH -3)	(S ea t No - 11 9)

								BENCH -3)	11 9)
1 5 0	16766 /2024	21.02. 2024	WP (C) - 215/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
1 5 1	16768 /2024	21.02. 2024	WP (C) - 214/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
1 5 2	16769 /2024	21.02. 2024	WP (C) - 36851 /2023	S PANI	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 5 3	16770 /2024	21.02. 2024	WP (C) - 36854 /2023	S R PANI	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 5 4	16771 /2024	21.02. 2024	WP (C) - 36851 /2023	S DASH	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 5 5	16774 /2024	21.02. 2024	WP (C) - 36851 /2023	BP TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 5 6	16775 /2024	21.02. 2024	WP (C) - 36848 /2023	SR PANI	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 5	16776 /2024	21.02. 2024	WP (C) -	BP TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC	(S ea

7			36848 /2023					H (DIVI SION BENCH -3)	t No - 12 0)
1 5 8	16777 /2024	21.02. 2024	WP (C) - 195/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
1 5 9	16778 /2024	21.02. 2024	WP (C) - 36854 /2023	B P TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 6 0	16779 /2024	21.02. 2024	WP (C) - 36847 /2023	B BARIK	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 6 1	16780 /2024	21.02. 2024	WP (C) - 196/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
1 6 2	16782 /2024	21.02. 2024	WP (C) - 36847 /2023	BP TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 6 3	16783 /2024	21.02. 2024	WP (C) - 193/2 024	S.K. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
1 6 4	16784 /2024	21.02. 2024	WP (C) - 36846 /2023	B BARIK	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)

								-3)	0)
1 6 5	16785 /2024	21.02. 2024	WP (C) - 103/2 016	M/S.PRA SANNA KU PATTANA YAK	C.O .	COURT NO. 5	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 17)
1 6 6	16786 /2024	21.02. 2024	MATA- 216/2 022	K.K. NATH	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	FIRST APPEA L	(S ea t No - 2)
1 6 7	16787 /2024	21.02. 2024	WP (C) - 36846 /2023	BP TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
1 6 8	16788 /2024	21.02. 2024	WA- 166/2 024	P.R.SWA IN	C.O .	COURT NO. 5	Order Dtd. 2024-02-20		(S ea t No - 12 0)
1 6 9	16789 /2024	21.02. 2024	WA- 1826/ 2023	R.SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	WRIT APPEA L	(S ea t No - 4)
1 7 0	16790 /2024	21.02. 2024	WP (C) - 3365/ 2024	S. DAS	C.O .	COURT NO. 5	Order Dtd. 2024-02-19	WRIT BRANC H-2	(S ea t No - 8)
1 7 1	16791 /2024	21.02. 2024	WP (C) - 5481/ 2022	S.BEHER A	C.O .	COURT NO. 5	Order Dtd. 2024-02-19	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 7 2	16792 /2024	21.02. 2024	BLAPL - 8948/ 2023	G. SAHOO	C.O .	COURT NO. 6	Order Dtd. 9999-12-31	BAIL- 1	(S ea t No - 2)

173	16793/2024	21.02.2024	WP (C) - 5481/2022	N. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
174	16794/2024	21.02.2024	WP (C) - 1192/2024	DEBI PRASAD DASH	C.O.	COURT NO. 6	Order Dtd. 2024-02-13	WRIT BRANCH-2	(Seat No - 34)
175	16795/2024	21.02.2024	CRLRE V- 60/2024	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-03-11	CRIMINAL REVISION	(Seat No - 3)
176	16796/2024	21.02.2024	WP (C) - 23341/2022	S.K. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
177	16797/2024	21.02.2024	CRLRE V- 56/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	CRIMINAL REVISION	(Seat No - 3)
178	16798/2024	21.02.2024	CRLRE V- 59/2024	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	CRIMINAL REVISION	(Seat No - 3)
179	16799/2024	21.02.2024	CRLA- 5/2024	J PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-02-19		(Seat No - 3)
180	16800/2024	21.02.2024	WP (C) - 3495/2024	KC MAJHI	C.O.	COURT NO. 6	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
1	16801	21.02.	CRLRE	A.	C.O.	COURT	Order Dtd. 2024-02-19	CRIMI	(S

81	/2024	2024	V-58/2024	SAHOO	.	NO. 6		NAL REVISION	eat No-3)
182	16802/2024	21.02.2024	WP (C) - 32806/2023	R.SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH-3	(Seat No-28)
183	16803/2024	21.02.2024	CRLRE V-57/2024	M.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	CRIMINAL REVISION	(Seat No-3)
184	16804/2024	21.02.2024	WP (C) - 33776/2023	J MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No-47)
185	16805/2024	21.02.2024	WP (C) - 3087/2024	A. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No-35)
186	16806/2024	21.02.2024	FAO-7/2016	P.K.RATH	C.O.	COURT NO. 6	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Seat No-5)
187	16807/2024	21.02.2024	WP (C) - 6641/2016	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-37)
188	16808/2024	21.02.2024	FAO-7/2016	S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Seat No-5)
188	16809/2024	21.02.2024	WP (C) -	SK SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH	(Seat

9			3223/ 2024					H-1	t No - 4)
1 9 0	16810 /2024	21.02. 2024	CRLRE V- 41/20 24	SESHADE V BISWAL	C.O .	COURT NO. 6	Order Dtd. 2024-02-20	CRIMI NAL REVIS ION	(S ea t No - 3)
1 9 1	16811 /2024	21.02. 2024	WP (C) - 3075/ 2024	D. SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-02-27	WRIT BRANC H-6	(S ea t No - 35)
1 9 2	16812 /2024	21.02. 2024	WP (C) - 42725 /2023	G JAYASIN GH	C.O .	COURT NO. 6	Order Dtd. 2024-02-20	WRIT BRANC H-8	(S ea t No - 43)
1 9 3	16813 /2024	21.02. 2024	CMP- 28/20 24	HK DASH	C.O .	COURT NO. 20	Order Dtd. 2024-02-20	WRIT BRANC H-6	(S ea t No - 54)
1 9 4	16814 /2024	21.02. 2024	FAO- 7/201 6	S.SWAIN	C.O .	COURT NO. 20	Order Dtd. 2023-12-18	MISC. APPEA L SEC.	(S ea t No - 5)
1 9 5	16815 /2024	21.02. 2024	WP (C) - 34425 /2023	SUBHRAN SU BHUSAN MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 19)
1 9 6	16816 /2024	21.02. 2024	WP (C) - 3423/ 2024	B K DAS 1	C.O .	COURT NO. 20	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
1 9 9	16817 /2024	21.02. 2024	CMP- 3/202	M BEHERA	C.O .	COURT NO.	Order Dtd. 2024-02-20	WRIT BRANC	(S ea

7			4			20		H-6	t No - 54)
1 9 8	16818 /2024	21.02. 2024	WP (C) - 3246/ 2024	S.C.MEK AP	C.O .	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
1 9 9	16819 /2024	21.02. 2024	CRLA- 13/20 24	M C MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-02-19	CRIMI NAL APPEA L	(S ea t No - 10)
2 0 0	16820 /2024	21.02. 2024	WP (C) - 23364 /2013	S.K. BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANC H-8	(S ea t No - 29)
2 0 1	16821 /2024	21.02. 2024	CMP- 36/20 24	KSHITIS H	C.O .	COURT NO. 20	Order Dtd. 2024-02-20	WRIT BRANC H-6	(S ea t No - 54)
2 0 2	16822 /2024	21.02. 2024	CRLA- 13/20 24	SRINIBA SH MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-02-19	CRIMI NAL APPEA L	(S ea t No - 10)
2 0 3	16823 /2024	21.02. 2024	WP (C) - 12122 /2022	A.K. SAHU	C.O .	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANC H-4	(S ea t No - 27)
2 0 4	16824 /2024	21.02. 2024	WA- 163/2 024	P K SWAIN	C.O .	COURT NO. 20	Order Dtd. 2024-02-20		(S ea t No - 27)

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205	16825/2024	21.02.2024	WA-164/2024	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-20		(Seat No - 27)
206	16826/2024	21.02.2024	WP (C) - 18918/2017	S. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No - 21)
207	16827/2024	21.02.2024	WA-165/2024	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-20		(Seat No - 21)
208	16828/2024	21.02.2024	CMP-97/2022	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-7	(Seat No - 18)
209	16829/2024	21.02.2024	CMP-31/2024	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-20	WRIT BRANCH-6	(Seat No - 54)
210	16830/2024	21.02.2024	WP (C) - 46/2016	PRADIPTA KU. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No - 6)
211	16831/2024	21.02.2024	CMP-4/2024	A SUNDARA Y	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No - 54)
212	16832/2024	21.02.2024	BLAPL - 12282/2023	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-11-23	BAIL-2	(Seat No

									- 8)
2 1 3	16833 /2024	21.02. 2024	WP (C) - 250/2 024	J. SAHOO	C.O .	COURT NO. 17	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 1 4	16835 /2024	21.02. 2024	WP (C) - 3498/ 2024	K C MAJHI	C.O .	COURT NO. 17	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 46)
2 1 5	16836 /2024	21.02. 2024	ABLAP L- 11848 /2023	J. PARDHAN	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 8)
2 1 6	16837 /2024	21.02. 2024	ABLAP L- 14659 /2023	D.K. SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-03-27	BAIL- 1	(S ea t No - 5)
2 1 7	16838 /2024	21.02. 2024	WP (C) - 3501/ 2024	K C MAJHI	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
2 1 8	16839 /2024	21.02. 2024	ABLAP L- 13172 /2023	SUSANTA KUMAR NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 3)
2 1 9	16840 /2024	21.02. 2024	ABLAP L- 12211 /2023	J. PARDHAN	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 5)
2 2 0	16842 /2024	21.02. 2024	WP (C) - 2980/ 2024	NIRMAL KUMAR SATAPAT HY	C.O .	COURT NO. 11	Order Dtd. 2024-02-16	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 10

								-1)	3)
2 2 1	16843 /2024	21.02. 2024	ABLAP L- 15158 /2023	G. SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 1)
2 2 2	16844 /2024	21.02. 2024	WP (C) - 3134/ 2024	NIRMAL KUMAR SATAPAT HY	C.O .	COURT NO. 11	Order Dtd. 2024-02-16	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
2 2 3	16845 /2024	21.02. 2024	WP (C) - 42692 /2023	N R BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H-7	(S ea t No - 18)
2 2 4	16846 /2024	21.02. 2024	ABLAP L- 488/2 024	KC PANDA	C.O .	COURT NO. 11	Order Dtd. 2024-02-01	BAIL- 1	(S ea t No - 1)
2 2 5	16847 /2024	21.02. 2024	WP (C) - 3206/ 2024	G.R.PAT RA	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
2 2 6	16848 /2024	21.02. 2024	WP (C) - 3305/ 2024	B.B.MAL LICK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
2 2 7	16849 /2024	21.02. 2024	WP (C) - 19421 /2018	H S DEO	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 25)
2 2 8	16850 /2024	21.02. 2024	WP (C) - 3301/ 2024	B.B.MAL LICK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION	(S ea t No -)

								BENCH -1)	10 7)
2 2 9	16851 /2024	21.02. 2024	CRLMP - 201/2 024	BISWAJI T DAS	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-3	(S ea t No - 14)
2 3 0	16852 /2024	21.02. 2024	WP (C) - 3302/ 2024	B.B.MAL LICK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
2 3 1	16853 /2024	21.02. 2024	CRLMP - 2605/ 2023	S C DAS	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
2 3 2	16854 /2024	21.02. 2024	CRLMP - 2570/ 2023	J P KAR	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
2 3 3	16855 /2024	21.02. 2024	CRLMP - 2537/ 2023	D NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
2 3 4	16856 /2024	21.02. 2024	CRLMP - 2537/ 2023	D NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
2 3 5	16857 /2024	21.02. 2024	CRLMP - 2341/ 2023	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2024-02-16	WRIT BRANC H-2	(S ea t No - 50)
2 3	16858 /2024	21.02. 2024	CRLMP -	SANJIB KUMAR	C.O .	COURT NO.	Order Dtd. 2024-02-19	WRIT BRANC	(S ea

6			2117/ 2023	BHANJAD EO		11		H-8	t No - 40)
2 3 7	16859 /2024	21.02. 2024	CRLMP - 967/2 023	RAKESH KUMAR ROUTRAY	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 16)
2 3 8	16860 /2024	21.02. 2024	CRLMP - 499/2 023	SATYAPR IYA SAMANTA	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 26)
2 3 9	16861 /2024	21.02. 2024	CRLMP - 430/2 023	P K LENKA	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-6	(S ea t No - 26)
2 4 0	16862 /2024	21.02. 2024	ABLAP L- 15423 /2023	B MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-01-09	BAIL- 2	(S ea t No - 8)
2 4 1	16863 /2024	21.02. 2024	ABLAP L- 10194 /2023	P K MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-02-19	BAIL- 1	(S ea t No - 6)
2 4 2	16864 /2024	21.02. 2024	ABLAP L- 10151 /2023	P.K. MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-02-01	BAIL- 1	(S ea t No - 6)
2 4 3	16865 /2024	21.02. 2024	ABLAP L- 1693/ 2023	D.K. SAHOO	C.O .	COURT NO. 2	Order Dtd. 2023-02-22	BAIL- 1	(S ea t No - 3)
2 4 4	16866 /2024	21.02. 2024	ABLAP L- 1332/ 2023	A. KALASH	C.O .	COURT NO. 2	Order Dtd. 2023-02-13	BAIL- 2	(S ea t

			2023						No - 7)
245	16867/2024	21.02.2024	CRLMC - 5269/2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-08	CRIMINAL MISC	(Seat No - 5)
246	16868/2024	21.02.2024	WP (C) - 3426/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
247	16869/2024	21.02.2024	WP (C) - 3462/2024	A.K. ROUL	C.O.	COURT NO. 2	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
248	16870/2024	21.02.2024	WP (C) - 3324/2024	B.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No - 8)
249	16871/2024	21.02.2024	WP (C) - 3356/2024	SURYAKANTA DASMOHA PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No - 8)
250	16872/2024	21.02.2024	BLAPL - 9655/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	BAIL-2	(Seat No - 9)
251	16873/2024	21.02.2024	WP (C) - 28152/2023	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-09-14	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
252	16874/2024	21.02.2024	WPCRL - 10/2024	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -1)	10 1)
2 5 3	16875 /2024	21.02. 2024	CRLA- 1366/ 2023	J. KAMILA	C.O .	COURT NO. 1	Order Dtd. 2024-02-19	CRIMI NAL APPEA L	(S ea t No - 9)
2 5 4	16876 /2024	21.02. 2024	CRLA- 1072/ 2023	M.R. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2023-11-22	CRIMI NAL APPEA L	(S ea t No - 9)
2 5 5	16877 /2024	21.02. 2024	CRLA- 620/2 023	A.K. SWAIN	C.O .	COURT NO. 5	Order Dtd. 2024-03-04	CRIMI NAL APPEA L	(S ea t No - 9)
2 5 6	16878 /2024	21.02. 2024	CRLA- 31/20 24	P.K. MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-02-20	CRIMI NAL APPEA L	(S ea t No - 10)
2 5 7	16879 /2024	21.02. 2024	ABLAP L- 1326/ 2024	DILLIP KUMAR JENA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 10)
2 5 8	16880 /2024	21.02. 2024	ABLAP L- 1325/ 2024	ANITA RANI PANDA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 4)
2 5 9	16881 /2024	21.02. 2024	ABLAP L- 1324/ 2024	R. K. BARIK	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 4)
2 6 0	16882 /2024	21.02. 2024	ABLAP L- 1349/ 2024	JADUNAT H PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 4)
2	16883	21.02.	ABLAP	JADUNAT	C.O	COURT	Order Dtd. 2024-02-20		(S

61	/2024	2024	L-1346/2024	H PRADHAN	.	NO. 11			eat No - 4)
262	16884/2024	21.02.2024	ABLAP L-1351/2024	R. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 4)
263	16885/2024	21.02.2024	ABLAP L-1361/2024	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 4)
264	16886/2024	21.02.2024	ABLAP L-1367/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 4)
265	16887/2024	21.02.2024	CRIMC - 59/2024	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 4)
266	16888/2024	21.02.2024	ABLAP L-1365/2024	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 5)
267	16889/2024	21.02.2024	CRIMC - 5560/2023	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 1)
268	16890/2024	21.02.2024	ABLAP L-1348/2024	A. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 1)
269	16891/2024	21.02.2024	ABLAP L-1344/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 4)

270	16892/2024	21.02.2024	CRLMC - 264/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 4)
271	16893/2024	21.02.2024	ABLAP L- 1343/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 4)
272	16894/2024	21.02.2024	CRLMC - 139/2024	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 2)
273	16895/2024	21.02.2024	ABLAP L- 1342/2024	S. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 2)
274	16896/2024	21.02.2024	ABLAP L- 1341/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 4)
275	16897/2024	21.02.2024	ABLAP L- 1339/2024	SIDHARTHA SANKAR RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 4)
276	16898/2024	21.02.2024	CRLMC - 5475/2023	B. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No - 7)
277	16899/2024	21.02.2024	ABLAP L- 1338/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 7)
278	16900/2024	21.02.2024	CRLMC - 54/2024	I. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No -)

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279	16901/2024	21.02.2024	ABLAP L-1340/2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 7)
280	16902/2024	21.02.2024	CRLMC - 54/2024	I. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 7)
281	16903/2024	21.02.2024	CRLMC - 54/2024	S.R. SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 7)
282	16904/2024	21.02.2024	ABLAP L-1336/2024	ASIT KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 7)
283	16905/2024	21.02.2024	CRLMC - 1746/2023	N.CH. SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-03-12	CRIMINAL MISC	(Seat No - 3)
284	16906/2024	21.02.2024	CRLMC - 5385/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 3)
285	16907/2024	21.02.2024	ABLAP L-1334/2024	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 3)
286	16908/2024	21.02.2024	ABLAP L-1331/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 3)
287	16910/2024	21.02.2024	ABLAP L-1330/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 3)

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2 8 8	16911 /2024	21.02. 2024	ABLAP L- 1329/ 2024	KIRTAN DANG	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 3)
2 8 9	16913 /2024	21.02. 2024	CMP- 1643/ 2023	A.KALAS H	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANC H-5	(S ea t No - 20)
2 9 0	16914 /2024	21.02. 2024	CMP- 1055/ 2023	G.SUNDA RA	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANC H-7	(S ea t No - 55)
2 9 1	16915 /2024	21.02. 2024	WP (C) - 3403/ 2024	P.K.LEN KA	C.O .	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46)
2 9 2	16916 /2024	21.02. 2024	WP (C) - 13391 /2023	P.K.MIS HRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-4	(S ea t No - 38)
2 9 3	16917 /2024	21.02. 2024	ABLAP L- 1328/ 2024	BYOMAKE SH TRIPATH Y	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 6)
2 9 4	16918 /2024	21.02. 2024	ABLAP L- 1327/ 2024	GANESWA R JAYASIN GH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 4)
2 9 5	16919 /2024	21.02. 2024	ABLAP L- 1273/ 2024	BALARAM SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-19		(S ea t No -)

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296	16920/2024	21.02.2024	ABLAP L-1269/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 4)
297	16921/2024	21.02.2024	ABLAP L-851/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 4)
298	16922/2024	21.02.2024	ABLAP L-843/2024	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No - 11)
299	16923/2024	21.02.2024	ABLAP L-840/2024	SURENDR A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 11)
300	16924/2024	21.02.2024	ABLAP L-832/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 11)
301	16925/2024	21.02.2024	ABLAP L-830/2024	SURENDR A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No - 12)
302	16926/2024	21.02.2024	ABLAP L-829/2024	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 12)
303	16927/2024	21.02.2024	ABLAP L-825/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No -

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304	16928/2024	21.02.2024	ABLAP L-823/2024	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 12)
305	16929/2024	21.02.2024	ABLAP L-816/2024	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 12)
306	16930/2024	21.02.2024	ABLAP L-580/2024	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 2)
307	16931/2024	21.02.2024	ABLAP L-575/2024	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No - 11)
308	16933/2024	21.02.2024	ABLAP L-488/2024	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-1	(Seat No - 1)
309	16934/2024	21.02.2024	ABLAP L-20/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No - 7)
310	16935/2024	21.02.2024	BLAPL - 546/2024	D. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 7)
311	16936/2024	21.02.2024	ABLAP L-1216/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL-2	(Seat No - 8)

3 1 2	16937 /2024	21.02. 2024	ABLAP L- 1277/ 2024	BISWARA NJAN DALAI	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 1	(S ea t No - 5)
3 1 3	16938 /2024	21.02. 2024	ABLAP L- 1276/ 2024	BIJAY KUMAR DALEI	C.O .	COURT NO. 11	Order Dtd. 2024-02-19		(S ea t No - 5)
3 1 4	16939 /2024	21.02. 2024	ABLAP L- 1274/ 2024	SARAT DASH	C.O .	COURT NO. 11	Order Dtd. 2024-03-11	BAIL- 1	(S ea t No - 3)
3 1 5	16940 /2024	21.02. 2024	ABLAP L- 1271/ 2024	A. K. BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-03-11	BAIL- 1	(S ea t No - 3)
3 1 6	16941 /2024	21.02. 2024	ABLAP L- 1262/ 2024	RANJAN DAS	C.O .	COURT NO. 11	Order Dtd. 2024-02-19		(S ea t No - 3)
3 1 7	16942 /2024	21.02. 2024	ABLAP L- 1260/ 2024	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 11	Order Dtd. 2024-02-19		(S ea t No - 3)
3 1 8	16943 /2024	21.02. 2024	ABLAP L- 1256/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 11	Order Dtd. 2024-03-11	BAIL- 1	(S ea t No - 3)
3 1 9	16944 /2024	21.02. 2024	ABLAP L- 1255/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 11	Order Dtd. 2024-03-18		(S ea t No - 3)
3 2 0	16945 /2024	21.02. 2024	ABLAP L- 1248/ 2024	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 11	Order Dtd. 2024-03-18	BAIL- 2	(S ea t No -)

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3 2 1	16946 /2024	21.02. 2024	ABLAP L- 1245/ 2024	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 11	Order Dtd. 2024-03-18		(S ea t No - 8)
3 2 2	16947 /2024	21.02. 2024	ABLAP L- 1242/ 2024	J. R. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-03-18	BAIL- 1	(S ea t No - 2)
3 2 3	16948 /2024	21.02. 2024	ABLAP L- 1239/ 2024	S. K. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-03-11		(S ea t No - 2)
3 2 4	16949 /2024	21.02. 2024	ABLAP L- 1238/ 2024	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 11	Order Dtd. 2024-03-18		(S ea t No - 2)
3 2 5	16950 /2024	21.02. 2024	ABLAP L- 1237/ 2024	ARUN KUMAR JATI	C.O .	COURT NO. 11	Order Dtd. 2024-02-19		(S ea t No - 2)
3 2 6	16951 /2024	21.02. 2024	ABLAP L- 1235/ 2024	GYANA RANJAN PATRA	C.O .	COURT NO. 11	Order Dtd. 2024-02-19		(S ea t No - 2)
3 2 7	16952 /2024	21.02. 2024	ABLAP L- 24/20 24	JADUNAT H PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	BAIL- 2	(S ea t No - 8)
3 2 8	16953 /2024	21.02. 2024	ABLAP L- 45/20 24	JADUNAT H PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No - 8)
3 2 9	16954 /2024	21.02. 2024	ABLAP L- 33/20 24	BISWAJI T DAS	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(S ea t No

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330	16955/2024	21.02.2024	ABLAP L-28/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No - 8)
331	16956/2024	21.02.2024	ABLAP L-1214/2024	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 8)
332	16957/2024	21.02.2024	ABLAP L-495/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 8)
333	16958/2024	21.02.2024	ABLAP L-493/2024	N. C. SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-2	(Seat No - 7)
334	16960/2024	21.02.2024	BLAPL - 705/2024	KC PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-1	(Seat No - 6)
335	16961/2024	21.02.2024	BLAPL - 300/2024	SP SAHO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 6)
336	16962/2024	21.02.2024	BLAPL - 308/2024	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-1	(Seat No - 2)
337	16963/2024	21.02.2024	BLAPL - 304/2024	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 2)
338	16964/2024	21.02.2024	BLAPL - 246/2	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat

			024						No - 2)
339	16965 /2024	21.02. 2024	BLAPL - 362/2024	G SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-2	(Seat No - 7)
340	16966 /2024	21.02. 2024	BLAPL - 11222 /2023	D SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-2	(Seat No - 7)
341	16967 /2024	21.02. 2024	WPC (O AC) - 3177/2017	TAPAN SWAIN	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	OA Branch	(Seat No - 1)
342	16968 /2024	21.02. 2024	WPC (O AC) - 3747/2016	M R SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	OA Branch	(Seat No - 1)
343	16969 /2024	21.02. 2024	CONTC - 820/2024	B R SENAPATI	C.O .	COURT NO. 11	Order Dtd. 2024-02-20		(Seat No - 1)
344	16970 /2024	21.02. 2024	CONTC - 617/2024	PRATAP KU. BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 1)
345	16971 /2024	21.02. 2024	WP (C) - 11918 /2022	D BISWAL	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 31)
346	16972 /2024	21.02. 2024	WP (C) - 7047/2007	B K SWAIN	C.O .	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No - 20)

347	16973/2024	21.02.2024	BLAPL - 9219/2023	P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 6)
348	16974/2024	21.02.2024	SA-212/1995	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-02-20	SECOND APPEAL	(Seat No - 7)
349	16975/2024	21.02.2024	BLAPL - 10549/2023	S. CHOUDHURY	C.O.	COURT NO. 21	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 5)
350	16976/2024	21.02.2024	BLAPL - 12152/2023	J. PARDHAN	C.O.	COURT NO. 21	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 3)
351	16977/2024	21.02.2024	ABLAPL-143/2024	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2024-02-19	BAIL-2	(Seat No - 7)
352	16978/2024	21.02.2024	BLAPL - 13155/2023	R.C. MAHARANA	C.O.	COURT NO. 21	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 4)
353	16979/2024	21.02.2024	BLAPL - 13155/2023	P.K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-02-20	BAIL-1	(Seat No - 4)
354	16980/2024	21.02.2024	SA-73/1995	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-02-20		(Seat No - 4)
355	16981/2024	21.02.2024	SA-100/1995	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-02-20	SECOND APPEAL	(Seat No -)

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3 5 6	16982 /2024	21.02. 2024	WP (C) - 5399/ 2009	A K PANDA	C.O .	COURT NO. 21	Order Dtd. 2024-02-19	WRIT BRANC H-5	(S ea t No - 22)
3 5 7	16983 /2024	21.02. 2024	BLAPL - 14692 /2023	SIVANAN DA SAMAL	C.O .	COURT NO. 21	Order Dtd. 2024-02-19	BAIL- 2	(S ea t No - 8)
3 5 8	16984 /2024	21.02. 2024	MATA- 88/20 19	B K PADHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	FIRST APPEA L	(S ea t No - 1)
3 5 9	16985 /2024	21.02. 2024	BLAPL - 10506 /2023	R.R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 5)
3 6 0	16986 /2024	21.02. 2024	WP (C) - 20484 /2018	N C SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 6 1	16987 /2024	21.02. 2024	BLAPL - 9531/ 2023	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 4)
3 6 2	16988 /2024	21.02. 2024	WP (C) - 16827 /2018	S C DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
3 6 3	16989 /2024	21.02. 2024	BLAPL - 13959 /2023	KSHIEIT H	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 2	(S ea t No - 10)

3 6 4	16990 /2024	21.02. 2024	WP (C) - 22786 /2023	A P DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
3 6 5	16991 /2024	21.02. 2024	BLAPL - 13139 /2023	P. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 4)
3 6 6	16992 /2024	21.02. 2024	BLAPL - 13097 /2023	G. JAYSHIN G	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	BAIL- 2	(S ea t No - 11)
3 6 7	16993 /2024	21.02. 2024	WP (C) - 22786 /2023	J MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
3 6 8	16994 /2024	21.02. 2024	WP (C) - 22786 /2023	S BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
3 6 9	16995 /2024	21.02. 2024	WP (C) - 14795 /2011	R R DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-1	(S ea t No - 2)
3 7 0	16996 /2024	21.02. 2024	CRP- 7/202 4	ASHUTOS H MOHANTY	C.O .	COURT NO. 14	Order Dtd. 2024-04-02	CIVIL REVIS ION	(S ea t No - 1)
3 7 1	16997 /2024	21.02. 2024	BLAPL - 13745 /2023	M.K. MOHANTY	C.O .	COURT NO. 14	Order Dtd. 2024-02-20	BAIL- 1	(S ea t No - 1)
3	16998	21.02.	CRP-	K C	C.O	COURT	Order Dtd. 2024-02-20	CIVIL	(S

7 2	/2024	2024	13/20 22	SAMAL	.	NO. 14		REVIS ION	ea t No - 1)
3 7 3	16999 /2024	21.02. 2024	WP (C) - 3308/ 2024	BISWAJI T SAHOO	C.O .	COURT NO. 14	Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
3 7 4	17000 /2024	21.02. 2024	WP (C) - 3571/ 2024	A. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-07-08	WRIT BRANC H-5	(S ea t No - 20)
3 7 5	17001 /2024	21.02. 2024	WP (C) - 3557/ 2024	P.K. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
3 7 6	17002 /2024	21.02. 2024	WP (C) - 3555/ 2024	P.K. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
3 7 7	17003 /2024	21.02. 2024	WA- 47/20 24	R C MALLICK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-19	WRIT APPEA L	(S ea t No - 7)
3 7 8	17004 /2024	21.02. 2024	WP (C) - 3531/ 2024	S.K. PARIDA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
3 7 9	17005 /2024	21.02. 2024	WP (C) - 3528/ 2024	S.K. PARIDA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)

380	17006/2024	21.02.2024	WP (C) - 3489/2024	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
381	17007/2024	21.02.2024	WP (C) - 1145/2024	M. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No - 34)
382	17008/2024	21.02.2024	WP (C) - 1147/2024	M. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No - 34)
383	17009/2024	21.02.2024	WP (C) - 3307/2024	J.P. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-03-07	WRIT BRANCH-2	(Seat No - 8)
384	17010/2024	21.02.2024	WP (C) - 3463/2024	SRIKANT A MAHUNTA	C.O.	COURT NO. 16	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
385	17011/2024	21.02.2024	WP (C) - 25763/2019	B. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 1)
386	17012/2024	21.02.2024	WP (C) - 28891/2021	G JAYASINGH	C.O.	COURT NO. 16	Order Dtd. 2024-02-20	WRIT BRANCH-6	(Seat No - 35)
387	17013/2024	21.02.2024	WP (C) - 30069/2022	P.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-07-08	WRIT BRANCH-1	(Seat No - 30)

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388	17014/2024	21.02.2024	WP (C) - 36138/2023	SMRUTIR EKHA DASH	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No - 48)
389	17015/2024	21.02.2024	WP (C) - 35515/2023	P. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 2)
390	17016/2024	21.02.2024	WP (C) - 38850/2023	P K LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No - 47)
391	17017/2024	21.02.2024	ABLAP L- 1268/2024	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 47)
392	17018/2024	21.02.2024	WP (C) - 41076/2023	B.K. PATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-6	(Seat No - 35)
393	17019/2024	21.02.2024	WP (C) - 2162/2023	B K DAS 1	C.O.	COURT NO. 11	Order Dtd. 2023-11-02	WRIT BRANCH-1	(Seat No - 1)
394	17020/2024	21.02.2024	WP (C) - 37284/2023	S.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 27)
395	17021/2024	21.02.2024	OJC- 3444/2002	S K RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No -

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396	17022/2024	21.02.2024	WP (C) - 27516/2020	R.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No - 9)
397	17023/2024	21.02.2024	ABLAP L-1236/2024	RC MOHARAN A	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No - 9)
398	17024/2024	21.02.2024	WP (C) - 15704/2016	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No - 9)
399	17025/2024	21.02.2024	WP (C) - 11106/2023	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 16)
400	17026/2024	21.02.2024	WP (C) - 23508/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 52)
401	17027/2024	21.02.2024	WP (C) - 3420/2024	S.K. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-4	(Seat No - 46)
402	17028/2024	21.02.2024	WP (C) - 33459/2023	M M PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No - 30)
403	17029/2024	21.02.2024	WP (C) - 3424/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No -)

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4 0 4	17033 /2024	21.02. 2024	WP (C) - 3448/ 2024	T. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 46)
4 0 5	17034 /2024	21.02. 2024	WP (C) - 3516/ 2024	BIKRAM SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-5	(S ea t No - 20)
4 0 6	17035 /2024	21.02. 2024	WP (C) - 34418 /2021	A.K. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-2	(S ea t No - 34)
4 0 7	17036 /2024	21.02. 2024	WP (C) - 34418 /2021	G.C. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-2	(S ea t No - 34)
4 0 8	17037 /2024	21.02. 2024	WP (C) - 16432 /2021	B.C. PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-1	(S ea t No - 31)
4 0 9	17038 /2024	21.02. 2024	WP (C) - 21919 /2023	DILLIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-3	(S ea t No - 51)
4 1 0	17040 /2024	21.02. 2024	WP (C) - 34243 /2021	DILLIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-8	(S ea t No - 42)
4 1 1	17043 /2024	21.02. 2024	WP (C) -	MANOJ KUMAR	C.O .	COURT NO. 2	Order Dtd. 2024-02-07	WRIT BRANC	(S ea

1			40671 /2023	MOHANTY		OLD		H-1	t No - 1)
4 1 2	17044 /2024	21.02. 2024	WP (C) - 40673 /2023	MANOJ KUMAR MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT BRANC H-1	(S ea t No - 1)
4 1 3	17083 /2024	21.02. 2024	WP (C) - 18035 /2023	L.K. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-19	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
4 1 4	17087 /2024	21.02. 2024	WP (C) - 1142/ 2024	UMAKANT SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-24	WRIT BRANC H-2	(S ea t No - 34)
4 1 5	17088 /2024	21.02. 2024	WP (C) - 1161/ 2024	UMAKANT SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-24	WRIT BRANC H-2	(S ea t No - 34)
4 1 6	16566 /2024	21.02. 2024	CONTC - 5254/ 2023	BISWAJI T DAS	GEN ERA L		Order Dtd. 2023-08-09	CONTE MPT	(S ea t No - 1)
4 1 7	16571 /2024	21.02. 2024	ABLAP L- 427/2 024	SANTOSH KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-19	BAIL- 2	(S ea t No - 7)
4 1 8	16578 /2024	21.02. 2024	WA- 64/20 24	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No - 7)
4 1 9	16579 /2024	21.02. 2024	WA- 66/20 24	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No

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420	16580/2024	21.02.2024	WA-77/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 7)
421	16583/2024	21.02.2024	ABLAP L-1311/2024	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-20		(Seat No - 7)
422	16584/2024	21.02.2024	WA-72/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 7)
423	16606/2024	21.02.2024	WA-74/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 7)
424	16610/2024	21.02.2024	WP (C) - 38450/2023	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No - 42)
425	16616/2024	21.02.2024	WP (C) - 38489/2023	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No - 42)
426	16620/2024	21.02.2024	WP (C) - 42889/2023	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No - 30)
427	16623/2024	21.02.2024	WA-86/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 7)

4 2 8	16630 /2024	21.02. 2024	WA- 71/20 24	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No - 7)
4 2 9	16632 /2024	21.02. 2024	WA- 61/20 24	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No - 7)
4 3 0	16637 /2024	21.02. 2024	WA- 75/20 24	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No - 7)
4 3 1	16640 /2024	21.02. 2024	WA- 58/20 24	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No - 7)
4 3 2	16648 /2024	21.02. 2024	WP (C) - 3367/ 2024	PRATIMA NAYAK	GEN ERA L		Order Dtd. 2024-02-19	WRIT BRANC H-2	(S ea t No - 8)
4 3 3	16653 /2024	21.02. 2024	WP (C) - 3208/ 2024	DEBASIS TRIPATH Y	GEN ERA L		Order Dtd. 2024-02-15	WRIT BRANC H-1	(S ea t No - 4)
4 3 4	16658 /2024	21.02. 2024	CRLMP - 1104/ 2023	DEBASIS TRIPATH Y	GEN ERA L		Order Dtd. 2024-01-16	WRIT BRANC H-7	(S ea t No - 5)
4 3 5	16679 /2024	21.02. 2024	ABLAP L- 15829 /2022	P.K. MOHANTY	GEN ERA L		Order Dtd. 2024-02-20	BAIL- 2	(S ea t No - 7)
4 3 6	16721 /2024	21.02. 2024	BLAPL - 877/2 024	TANMAYA KUMAR MOHANTY	GEN ERA L		Order Dtd. 2024-02-20		(S ea t No - -

									7)
4 3 7	16722 /2024	21.02. 2024	BLAPL - 868/2 024	TANMAYA KUMAR MOHANTY	GEN ERA L		Order Dtd. 2024-02-20		(S ea t No - 7)
4 3 8	16725 /2024	21.02. 2024	WP (C) - 2205/ 2024	SANDYAR ANI PANI	GEN ERA L		Order Dtd. 2024-02-02	WRIT BRANC H-6	(S ea t No - 16)
4 3 9	16726 /2024	21.02. 2024	WP (C) - 2805/ 2024	SANDHYA RANI PANI	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRANC H-4	(S ea t No - 37)
4 4 0	16728 /2024	21.02. 2024	TRP (C))- 182/2 023	TANMAYA KUMAR MOHANTY	GEN ERA L		Order Dtd. 2024-02-20	M.J.C .	(S ea t No - 6)
4 4 1	16729 /2024	21.02. 2024	CRLMC - 5435/ 2023	BIDYADH AR PANDA	GEN ERA L		Order Dtd. 2024-02-20	CRIMI NAL MISC	(S ea t No - 7)
4 4 2	16773 /2024	21.02. 2024	WP (C) - 213/2 024	S.K. SAMAL	GEN ERA L		Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
4 4 3	16834 /2024	21.02. 2024	CRLMC - 4390/ 2023	APARESH BHOI	GEN ERA L		Entire Brief	CRIMI NAL MISC	(S ea t No - 2)
4 4 4	17031 /2024	21.02. 2024	ABLAP L- 1132/ 2024	BIBHUTI BHUSAN KAR	GEN ERA L		Order Dtd. 2024-02-20		(S ea t No - 2)
4	17032	21.02.	CRLMP	BIKAS	GEN		Order Dtd. 2024-02-08	WRIT	(S

4 5	/2024	2024	- 2202/ 2023	CHANDRA MOHANTY	ERA L			BRANC H-1	ea t No - 4)
4 4 6	17039 /2024	21.02. 2024	BLAPL - 11304 /2023	BADAL KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-19		(S ea t No - 4)
4 4 7	17041 /2024	21.02. 2024	BLAPL - 893/2 024	DIPAK KUMAR SAHOO	GEN ERA L		Order Dtd. 2024-02-20		(S ea t No - 4)
4 4 8	17045 /2024	21.02. 2024	WP (C) - 22686 /2023	BISWAJI T DAS	GEN ERA L		Order Dtd. 2023-07-21	WRIT BRANC H-3	(S ea t No - 11)
4 4 9	17046 /2024	21.02. 2024	CRLMP - 2195/ 2023	GURUPRA SAD BEHERA	GEN ERA L		Order Dtd. 2024-02-19	WRIT BRANC H-8	(S ea t No - 40)
4 5 0	17047 /2024	21.02. 2024	RVWPE T- 142/2 015	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-10-13	CIVIL REVIS ION	(S ea t No - 1)
4 5 1	17049 /2024	21.02. 2024	WA- 81/20 24	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-06	WRIT APPEA L	(S ea t No - 7)
4 5 2	17050 /2024	21.02. 2024	CONTC - 8728/ 2023	BIKAS CHANDRA MOHANTY	GEN ERA L		Order Dtd. 2024-02-08	CONTE MPT	(S ea t No - 2)
4 5 3	17051 /2024	21.02. 2024	WPC (O AC) - 600/2 016	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2022-07-20	OA Branc h	(S ea t No

									-1)
454	17052/2024	21.02.2024	WA-70/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
455	17053/2024	21.02.2024	CRLREV-669/2017	RAJKISHORE MALLICK	GENERAL		Order Dtd. 2023-12-22	CRIMINAL REVISION	(Seat No-5)
456	17054/2024	21.02.2024	WA-60/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
457	17055/2024	21.02.2024	CRLREV-669/2017	RAJKISHORE MALLIK	GENERAL		Order Dtd. 2023-12-22	CRIMINAL REVISION	(Seat No-5)
458	17056/2024	21.02.2024	WA-59/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
459	17057/2024	21.02.2024	WA-80/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
460	17058/2024	21.02.2024	WA-83/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
461	17059/2024	21.02.2024	BLAPL-14622/2023	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2024-02-21	BAIL-2	(Seat No-8)
462	17063/2024	21.02.2024	CRLMC-3149/	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-02-21	CRIMINAL MISC	(Seat No-8)

			2023						No - 5)
463	16539/2024	21.02.2024	ABLAP L-14294/2020	PRASANJIT BEHERA	GENERAL		Order Dtd. 2020-12-04	BAIL-2	(Seat No - 11)
464	16540/2024	21.02.2024	RPFAM - 57/2010	S BEHERA	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No - 4)
465	16541/2024	21.02.2024	CRLMC - 975/2016	S R TRIPATHY	GENERAL		Order Dtd. 2016-10-18		(Seat No - 4)
466	16542/2024	21.02.2024	WP (C) - 10743/2016	M K PRADHAN	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-7	(Seat No - 18)
467	16572/2024	21.02.2024	WP (C) - 5274/2017	S DAS	GENERAL		Order Dtd. 2018-12-12		(Seat No - 18)
468	16574/2024	21.02.2024	WP (C) - 5276/2017	S DAS	GENERAL		Order Dtd. 2018-12-12		(Seat No - 18)
469	16576/2024	21.02.2024	WP (C) - 5275/2017	S DAS	GENERAL		Order Dtd. 2019-03-11		(Seat No - 18)
470	16577/2024	21.02.2024	WP (C) - 29497	J M BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No - 18)

			/2023						No - 22)
471	16585/2024	21.02.2024	WP (C) - 1362/2024	C R KAR	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-4	(Seat No - 19)
472	16586/2024	21.02.2024	WP (C) - 20104/2018	D K MOHANTY	GENERAL		Order Dtd. 2023-12-04		(Seat No - 19)
473	16588/2024	21.02.2024	WP (C) - 1615/2021	M ROUT	GENERAL		Order Dtd. 2021-12-15 Petition, Annexure, Vakalat nama, Compromise Petition,	WRIT BRANCH-1	(Seat No - 2)
474	16601/2024	21.02.2024	WP (C) - 39678/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-6	(Seat No - 26)
475	16611/2024	21.02.2024	WP (C) - 3790/2018	S SWAIN	GENERAL		Judgement Dtd. 2018-03-22		(Seat No - 26)
476	16619/2024	21.02.2024	WP (C) - 272/2006	B K BEHERA	GENERAL		Order Dtd. 2019-04-04		(Seat No - 26)
477	16622/2024	21.02.2024	BLAPL - 221/2024	P K MOHANTY	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Seat No - 8)
477	16629/2024	21.02.2024	BLAPL -	P K MOHANTY	GENERAL		Order Dtd. 2024-02-05		(Seat

8			620/2024		L				t No - 8)
479	16633/2024	21.02.2024	BLAPL - 4228/2022	N K ROUT	GENERAL		Order Dtd. 2022-08-23	BAIL-2	(Seat No - 12)
480	16641/2024	21.02.2024	OJC-8886/2001	S S BISWAL	GENERAL		Order Dtd. 2015-01-27		(Seat No - 12)
481	16647/2024	21.02.2024	RSA-392/2023	M KAR	GENERAL		Order Dtd. 2024-02-15	SECOND APPEAL	(Seat No - 1)
482	16655/2024	21.02.2024	SA-111/1989	R K BARIK	GENERAL		Order Dtd. 5000-01-01	SECOND APPEAL	(Seat No - 4)
483	16662/2024	21.02.2024	CRLMC - 54/2024	I PANDA	GENERAL		Affidavit		(Seat No - 4)
484	16667/2024	21.02.2024	CMP-481/2023	J M BEHERA	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No - 4)
485	16672/2024	21.02.2024	CMP-730/2023	L D SAHOO	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-4	(Seat No - 27)
486	16680/2024	21.02.2024	MACA-623/2020	N K ROUT	GENERAL		Order Dtd. 2023-08-22	MISC. APPEAL SEC.	(Seat No

									-1)
487	16681/2024	21.02.2024	ABLAP L-1080/2024	A MOHANTY	GENERAL		Order Dtd. 2024-02-19		(Seat No - 1)
488	16684/2024	21.02.2024	WP (C) - 2676/2024	P C DAS	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
489	16689/2024	21.02.2024	WP (C) - 24656/2023	A K ROUT	GENERAL		PetitionAnnexure,	WRIT BRANCH-1	(Seat No - 2)
490	16696/2024	21.02.2024	WP (C) - 23804/2023	A NAYAK	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-8	(Seat No - 29)
491	16700/2024	21.02.2024	WP (C) - 2027/2024	B MOHANTY	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
492	16704/2024	21.02.2024	WP (C) - 2850/2024	R K ROUT	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No - 37)
493	16707/2024	21.02.2024	WP (C) - 41138/2023	K P MOHANTY	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 118)
494	16709/2024	21.02.2024	WP (C) - 13741/2014	T BAG	GENERAL		Order Dtd. 2014-08-07		(Seat No -

									118)
495	16711/2024	21.02.2024	WP (C) - 11825/2019	B MOHANTY	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
496	16714/2024	21.02.2024	WP (C) - 41635/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No - 37)
497	16715/2024	21.02.2024	WP (C) - 35271/2022	K C PANDA	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH-8	(Seat No - 43)
498	16719/2024	21.02.2024	WP (C) - 1193/2024	P K SWAIN	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
499	16720/2024	21.02.2024	WP (C) - 33382/2023	P K BARIK	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No - 56)
500	16723/2024	21.02.2024	WP (C) - 22134/2021	S K BISWAL	GENERAL		PetitionAnnexure, Entire Order,	WRIT BRANCH-1	(Seat No - 3)
501	16724/2024	21.02.2024	WP (C) - 35745/2023	P R SWAIN	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-3	(Seat No - 33)
502	16727/2024	21.02.2024	WP (C) - 35748	P R SWAIN	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-3	(Seat No - 33)

			/2023						No - 33)
503	16730/2024	21.02.2024	WP (C) - 30609/2023	A DAS	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-2	(Seat No - 7)
504	16731/2024	21.02.2024	WP (C) - 10610/2014	M R DASH	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-6	(Seat No - 16)
505	16732/2024	21.02.2024	CMP- 1629/2023	M R BARIK	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-5	(Seat No - 20)
506	16733/2024	21.02.2024	FA- 29/1950	R M NAYAK	GENERAL		Order Dtd. 1957-02-22 Appealmemo, Compromise Petition,		(Seat No - 20)
507	16734/2024	21.02.2024	CONTC - 109/2024	R K ROUT	GENERAL		Order Dtd. 2024-01-22		(Seat No - 20)
508	16736/2024	21.02.2024	WP (C) - 12562/2023	P K RATH	GENERAL		PetitionAnnexure,	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
509	16738/2024	21.02.2024	SJC- 5/1991	P K SWAIN	GENERAL		Order Dtd. 1993-10-01		(Seat No - 106)
5	16745	21.02.	OJC-	P K	GEN		Order Dtd. 1987-04-13		(S

10	/2024	2024	884/1987	MOHANTY	ERL				eat No - 106)
511	16747/2024	21.02.2024	OJC-99/2001	P K ROUSTRAY	GENERAL				(Seat No - 106)
512	16751/2024	21.02.2024	OJC-14348/2001	M N MOHANTY	GENERAL		Order Dtd. 2019-11-06Petition,Annexure,	WRIT BRANCH-3	(Seat No - 28)
513	16753/2024	21.02.2024	CMAPL - 740/2023	R K MEHER	GENERAL		Order Dtd. 2024-02-05	M.J.C .	(Seat No - 3)
514	16756/2024	21.02.2024	RSA-358/2005	D K BEHERA	GENERAL		Order Dtd. 2023-12-04Judgement Dtd. 2023-12-04,Appealmemo,Annexure,Counter,Rejoinder,Written Statement,Entire Order,	SECOND APPEAL	(Seat No - 2)
515	16761/2024	21.02.2024	CONTC - 5734/2022	S N MISHRA	GENERAL		Order Dtd. 2024-02-08	CONTE MPT	(Seat No - 4)
516	16764/2024	21.02.2024	ABLAP L- 14977/2023	M K MOHANTY	GENERAL		Order Dtd. 2024-01-19	BAIL-2	(Seat No - 12)
517	16767/2024	21.02.2024	ABLAP L- 8750/2021	P K DASH	GENERAL		Appealmemo	BAIL-2	(Seat No - 10)
5	16772	21.02.	RSA-	P K	GEN		Order Dtd. 2024-01-29	SECOND	(S

18	/2024	2024	40/2023	PATNI	ERL			D APPEAL	eat No - 1)
519	16781/2024	21.02.2024	FAO-816/2018	G C BARIK	GENERAL		Order Dtd. 2024-02-06	MISC. APPEAL SEC.	(S eat No - 5)
520	16841/2024	21.02.2024	WA-1041/2023	A K DAS	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(S eat No - 7)
521	16909/2024	21.02.2024	OJC-3944/1994	RAHUL SETHI	GENERAL		Order Dtd. 1994-06-01		(S eat No - 7)
522	16912/2024	21.02.2024	OJC-3477/1990	A. P. BARIK	GENERAL		Order Dtd. 1991-07-24		(S eat No - 7)
523	16932/2024	21.02.2024	ABLAP L-568/2024	PRATAP SAHOO	GENERAL		Order Dtd. 2024-02-20		(S eat No - 7)
524	16959/2024	21.02.2024	WP (C) -21035/2021	K. SAHOO	GENERAL		Order Dtd. 2023-03-14	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 108)
525	17030/2024	21.02.2024	CMP-53/2024	P. K. MISHRA	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-6	(S eat No - 54)
526	17042/2024	21.02.2024	ABLAP L-15261/2015	K. SAHOO	GENERAL		Order Dtd. 2015-11-24		(S eat No

									- 54)
527	17060/2024	21.02.2024	WP (C) - 8282/2004	L N SAHOO	GENERAL		PetitionAnnexure,Counter,Rejoinder,Entire Order,	WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
528	17061/2024	21.02.2024	WP (C) - 37113/2022	S R PATTANAIK	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No - 32)
529	17062/2024	21.02.2024	WP (C) - 37113/2022	S R PATTANAIK	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No - 32)
530	17064/2024	21.02.2024	WP (C) - 37113/2022	S R PATTANAIK	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No - 32)
531	17065/2024	21.02.2024	WP (C) - 37113/2022	S R PATTANAIK	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No - 32)
532	17066/2024	21.02.2024	WP (C) - 37113/2022	S R PATTANAIK	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No - 32)
533	17067/2024	21.02.2024	WP (C) - 29497/2023	J M BEHERA	GENERAL		Order Dtd. 2023-09-22	WRIT BRANCH-5	(Seat No - 22)
5	17068	21.02.	WP (C)	R K	GEN		Order Dtd. 2021-03-04	WRIT	(S

34	/2024	2024	- 6434/ 2021	MOHANTY	ERA L			BRANC H-4	ea t No - 19)
535	17069 /2024	21.02. 2024	WP (C) - 34359 /2023	P K MOHANTY	GEN ERA L		Order Dtd. 2024-02-13	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
536	17070 /2024	21.02. 2024	WP (C) - 11475 /2023	P K MOHANTY	GEN ERA L		Order Dtd. 2024-02-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
537	17071 /2024	21.02. 2024	RFA- 91/20 13	M NAYAK	GEN ERA L		Order Dtd. 2016-03- 10Appealmemo,	FIRST APPEA L	(S ea t No - 2)
538	17072 /2024	21.02. 2024	RSA- 531/2 014	S MOHARAN A	GEN ERA L		Judgement Dtd. 2022-12- 23Decree,	SECON D APPEA L	(S ea t No - 7)
539	17073 /2024	21.02. 2024	RSA- 437/2 005	P C MOHANTY	GEN ERA L		Order Dtd. 2024-02-05	SECON D APPEA L	(S ea t No - 3)
540	17074 /2024	21.02. 2024	SA- 3/199 2	S K DAS	GEN ERA L		Order Dtd. 2017-09-08		(S ea t No - 3)
541	17075 /2024	21.02. 2024	RVWPE T- 13/20 06	L N SAHOO	GEN ERA L		Order Dtd. 2007-01- 10Petition,Annexure,Counter ,Entire Order,		(S ea t No - 3)
542	17076 /2024	21.02. 2024	CVREV - 14/19	R SAMAL	GEN ERA L		Order Dtd. 1998-09-07		(S ea t

			97						No-3)
543	17077/2024	21.02.2024	MATA-268/2022	A K MOHANTY	GENERAL		Order Dtd. 2024-01-05	FIRST APPEAL	(Seat No-2)
544	17078/2024	21.02.2024	MATA-77/2023	A K MOHANTY	GENERAL		Order Dtd. 2024-01-05	FIRST APPEAL	(Seat No-4)
545	17079/2024	21.02.2024	CRLMP-1906/2023	S BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH-7	(Seat No-15)
546	17080/2024	21.02.2024	CRLMC-1411/2021	H SUNDARA	GENERAL		Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No-1)
547	17081/2024	21.02.2024	ARBA-43/2018	S MOHARANA	GENERAL		Order Dtd. 2024-01-19	M.J.C.	(Seat No-1)
548	17082/2024	21.02.2024	CONTC-727/2024	S SAA	GENERAL		Order Dtd. 2024-04-02		(Seat No-1)
549	17084/2024	21.02.2024	CONTC-723/2024	S SAA	GENERAL				(Seat No-1)
550	17085/2024	21.02.2024	CONTC-3234/2021	R K MOHANTY	GENERAL		Order Dtd. 2021-06-21	CONTE MPT	(Seat No-1)
5	17086	21.02.	BLAPL	S K	GEN		Order Dtd. 2023-12-21	BAIL-	(S

5 1	/2024	2024	- 7256/ 2023	BARIK	ERA L			1	ea t No - 5)
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